

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 1744 of 2020

Shiv Prakash Prajapati. **Petitioner**
Versus
The State of Jharkhand. **Opposite Party**

Coram: HON'BLE MR JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Birendra Kumar, Advocate
For the State : Mr. Arun Kumar Pandey, Advocate

04/25-6-2020 It has been submitted by the learned counsel for the petitioner that arising out of the same FIR, in two other cases, case diary has been called for in A.B.A. No. 1537 of 2020 and A.B.A. No. 1540 of 2020.

As such, list this case in the next week awaiting case diary and antecedent report along with A.B.A. No. 1537 of 2020 and A.B.A. No. 1540 of 2020.

(Rongon Mukhopadhyay, J)

Rakesh/-